

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.08.2022 (MONDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders (For Renewal of FDR)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 14 of 2017 (Old Appeal No. 52 of 2016)	Century Textiles & Industries Ltd. Vs. Competition Commission of India & Ors.	Pramod B. Agarwala, Anuj P. Agarwala, Aayush Agarwala	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Shruti Iyer, Rahul Balaji, R-8
2.	Competition App. (AT) No. 07 of 2018	The Board of Control for Cricket in India Vs. Competition Commission of India & Anr.	Rao Vishwaja	Samar Bansal (R-CCI)
3.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr.	Pankaj Bhagat	Sanyat Lodha
4.	Competition App. (AT) No. 24 of 2019	Nimish Chudgar. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
5.	Competition App. (AT) No.25 of 2019	Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 723 of 2021	Agarwal Coal Corporation Pvt. Ltd. Vs. Nilkanth Concast Pvt. Ltd.	V.N. Dubey	Aastha Mehta
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For Admission (Fresh Case)

7.	Comp. App. (AT) No. 121 of 2022	The Peersless General Finance Investment Company Ltd. Vs. Bhagwati Developers Pvt. Ltd. & Ors.	Shourya Mandal	
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8.	Comp. App. (AT) No. 123 of 2022	Shikha Holdings Pvt. Ltd. & Anr. Vs. Peerless General Finance And Investment Company Ltd. & Ors.	Indrani Ghosh	
9.	Comp. App. (AT) No. 124 of 2022	Jayanta Roy & Ors. Vs. The Peerless General Finance and Investment Company Ltd. & Ors.	Orijit Chatterjee	

For Hearing

10.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr. With	Bina Gupta	Samar Bansal (R-CCI)
11.	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Pankaj seth (R-CCI)
12.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Samar bansal (R- CCI)
13.	Competition App. (AT) No. 77 of 2018	B.M. Thakkar & Co. Vs. Competition Commission of India & Ors. With	Vaibhav Gaggar	Samar Bansal (R- CCI)
14.	Competition App. (AT) No. 78 of 2018	Dakshay Thakkar Vs. Competition Commission of India & Ors. With	Vaibhav Gaggar	Samar Bansal (R- CCI)
15.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors. With	Bina Gupta	Pankaj Seth-R1
16.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Saurabh Mishra-CCI
17.	Competition. App. (AT) No. 95 of 2018	Chemists and Druggists Association of Baroda & Ors. Vs. Competition Commission of India & Ors. With	Anshul Narayan	Samar Bansal

18.	Competition App. (AT) No. 02 & 04 of 2019	Divine Savior Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. With	Anshul Narayan	Saurabh Mishra (R-CCI)
19.	Competition App. (AT) No. 20-21 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	Gunjan Chowksey	Navdeep Singh Suhag-R1
20.	Comp. App. (AT) (Ins) No. 381 of 2021	Basant Kumar Vs. SVS Cleanroom and Engineering System OPC Pvt. Ltd. & Anr.	Swapnil Gupta	Akshay Sharma-R1 Prachi Johri-R2 Atul Kumar Kansal-RP
21.	Comp. App. (AT) (Ins) No. 559 of 2021	Committee of Creditors Through Ashish Kumar Srivastava Vs. Sanjay Gupta With	Aditya Nayyar	Nipun Gautam-IRP
22.	Comp. App. (AT) (Ins) No. 653 of 2021	Sanjay Gupta Vs. Committee of Creditors, Through Ashish Kumar Srivastava	Nipun Gautam	Dhruv Gupta Aditya Nayyar
23.	Comp. App. (AT) (Ins) No. 679 of 2021	Alpha Corp Development Private Limited Vs. Girwar Singh Jakhar & Ors.	Mahima Malhotra	Adarsh Kumar Gupta-R1 to R3 Aakash Shinghal Ashish Makhija-R4 Kunal Godhwani-R5
24.	Comp. App. (AT) (Ins) No. 708 of 2021	Prozon Intu Properties Ltd. Vs. Amit Gupta, Liquidator of Provogue (India) Ltd.	Dhiraj A. Philip	Sumant Batra Pooja Mahajan Avinash Amarnath Savar Mahajan-R1
25.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission of India & Ors.	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)

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By order of Hon'ble Chairperson
-sd/-
Registrar